

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

4. IA-4280/2023 in C.P.(IB)/1018(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.07.2024

NAME OF THE PARTIES:

Praful Satra

Vs

MD Development Private Limited

SECTION: 7, 54(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Devashish Godbole, Ld. Counsel for the RP present.
2. **IA-4280/2023:** Counsel for the RP seeks leave of the court to withdraw this Application. Permission granted.
3. At the request of the Counsel for the RP, IA-4280/2023 is **dismissed** as withdrawn.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)